

(b) Out of the above 306 Permits, 41 have been allotted to SC/STs.

(c) and (d) The Delhi Administration have informed that 15 Permits are to be granted to SC/STs based on the decision taken by the Executive Council in May, 1989. In response to an advertisement published in the newspapers inviting applications for these permits, a total of 61 applications were received. After scrutiny, 14 applications were found eligible and their cases have been approved by the State Transport Authority, Delhi.

89 *Uttar Pradesh*  
**Construction of Bridge on Ganga River at Baluaghat in Varanasi District**

**2382. SHRI ANAND RATNA MAURYA** : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the construction of the proposed bridge on the Ganga river at Baluaghat in Varanasi District has been started;

(b) if not, the reasons therefor;

(c) the time by which the work is proposed to be started and the construction of the bridge is likely to be completed; and

(d) the amount allocated by the Union Government for this purpose?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) to (d) The bridge on the Ganga river at Baluaghat in Varanasi District when constructed, would fall on a State Road and as such the Government of Uttar Pradesh are primarily concerned in the matter.

89 *Gems and Jewellery*  
**Export of Gold Ornaments**  
**2383. PROF. K. V. THOMAS** : Will the Minister of COMMERCE be pleased to state :

(a) the total value and quantity of gold ornaments exported during the last two years; and

(b) the special incentives given for the exports of gold ornaments?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) The exports of gold jewellery in value as reported by the Gem & Jewellery Export Promotion Council (GJEPC) is given as under :—

(Value Rs. in Crores)	
Year	Value
1989-90	282.90
1990-91	363.86

However, for gold ornaments, statistics are maintained only of value and not in quantity.

(b) Gold Jewellery is a thrust sector for exports. Government have taken a series of measures to enhance the exports of gold jewellery. Special complexes for export production of gold jewellery have been established in Bombay and Delhi, with an exclusive arrangement for supply of gold by Minerals and Metals Trading Corporation of India Limited (MMTC). Permission has also been granted for 100% Export Oriented Units operating outside such complexes provided they are able to achieve the export of Rs. 50 crores in the 2nd year of production. The repeal of the Gold Control Act has given an impetus to gold jewellery exports.

90  
**Non-implementation of Labour Acts by Tea Estates**

**2384. SHRI JITENDRA NATH DAS** : Will the Minister of COMMERCE be pleased to state :

(a) whether the nationalised tea estates under the Tea Trading Corporation of India are not implementing Plantation Labour Act, Gratuity Act, Provident Fund Act and other similar Acts beneficial to workmen of tea gardens;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken by the Government in this regard?

**THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) :** (a) All provisions of Labour Act, Gratuity Act, Provident Fund Act, and other similar Acts which are applicable and beneficial to tea workers of tea gardens are implemented by Tea Trading Corporation of India Ltd. in respect of its tea estates after nationalisation with effect from 5-4-1985.

(b) and (c) Do not arise.

[Translations] - reference

**Compensation for Land acquired for Hema range in Mahu Cantonment**

**2385. SHRIMATI SUMITRA MAHAJAN :** Will the Minister of DEFENCE be pleased to state :

(a) whether compensation has been paid for the land acquired for army for Hema Range in Mahu Cantonment;

(b) if so, when; and

(c) if not, the reasons for the delay?

**THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR) :** (a) to (c) The Land Acquisition proceedings in respect of Hema Range, Mhow Cantonment, could not be completed as the Award given by the Collector, in December 1988, fixing Rs. 15,97,92,267.50 as compensation and Rs. 3.1926 crores as rehabilitation grant, respectively, was considered excessive. Consequently, no land has been taken over for establishing the proposed Hema Range.

[English] 91

**Conversion of State Highways into National Highways in Orissa**

**2386. SHRI SRIBALLAV PANIGRAHI :** Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Union Government have received any proposal from the

Government of Orissa for conversion of State Highways into National Highways; and

(b) if so, the details thereof and the action taken in this regard?

**THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) :** (a) and (b) The Government of Orissa has forwarded the following roads for inclusion in the National Highway Grid during the 8th Five Year Plan, viz.

Sl No.	Name of the Road	Length (in Kms)
1.	Gopalpur-Khariar-Nawapara-Raipur	480
2.	Panikoili-Keonjhar-Barbil-Koira-Rajamunda	220
TOTAL		700 Kms

However, a decision about declaring new National Highways in various States including Orissa can be taken only after finalisation of the 8th Five Year Plan.

92  
**Varieties of cloth reserved in Handloom Sector**

**2387. PROF. UMMAREDDY VENKATESWARLU :** Will the Minister of TEXTILES be pleased to state :

(a) whether the Government have reserved manufacturing of 22 varieties of cloth to handloom sector; and

(b) if so, the details thereof?

**THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT) :** (a) Yes, Sir.

(b) List of 22 reserved items is attached as Statement.